

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Chief Justice's Secretariat)

Subject: Assigning the charge of the vacant posts of Senior Scale Stenographers and Junior Scale Stenographers in both the divisions in Subordinate Courts of the State.

ORDER

No.: 29

Dated: 05.04.2019

In the interest of administration, sanction is hereby accorded for assigning the charge of vacant posts of Senior Scale Stenographers in Subordinate Courts of both the divisions of the State to the following newly promoted Junior Scale Stenographers, who have qualified the prescribed test, from the date they shall assume the charge of Senior Scale Stenographers and shall be entitled to the charge allowance as admissible under Rules.

Kashmir division

1. Sh. Abid Rashid promoted as Junior Scale Stenographer vice Order No. 28 dated 05.04.2019.
2. Tariq Ahmad Dar promoted as Junior Scale Stenographer vice Order No. 28 dated 05.04.2019.
3. Ms. Mahjabeena Akther promoted as Junior Scale Stenographer vice Order No. 28 dated 05.04.2019.
4. Sajad Hussain Sofi promoted as Junior Scale Stenographer vice Order No. 28 dated 05.04.2019.
5. Mushtaq Ahmed Dar promoted as Junior Scale Stenographer vice Order No. 28 dated 05.04.2019.
6. Ms. Nusrat Rafee promoted as Junior Scale Stenographer vice Order No. 28 dated 05.04.2019.
7. Ms. Sheema Altaf promoted as Junior Scale Stenographer vice Order No. 28 dated 05.04.2019.

Jammu division

1. Sh. Rattan Lal promoted as Junior Scale Stenographer vice Order No. 28 dated 05.04.2019.
2. Sh. Shashi Paul promoted as Junior Scale Stenographer vice Order No. 28 dated 05.04.2019.
3. Sh. Romesh Khajuria promoted as Junior Scale Stenographer vice Order No. 28 dated 05.04.2019.

Consequent upon the above assignment of the charge of the posts of Senior Scale Stenographers to the newly promoted Junior Scale Stenographers and in their place following Steno Typists in order of their seniority in bot the divisions of the State are assigned the charge of Junior Scale Stenographers and shall be entitled to charge allowance as admissible under Rules from the date they shall assume the charge of Junior Scale Stenographers:

Kashmir division

1. Sh. John Mohd. Mir presently posted as Steno-Typist in the Court of Munsiff, Dooru.
2. Sh. Nadeem Bashir Rather presently posted as Steno Typist in the court of Addl. Special Mobile Magistrate Ganderbal.
3. Sh. Javid Ahmad Mir presently posted as Steno Typist in the Court of Sub-Judge, Vailoo
4. Sh. Umer Ayoub Wani presently posted as Steno Typist in the Court of Addl. Special Mobile Magistrate Pantha Chowk
5. Sh. Bilal Ahmad Shah presently posted as Steno Typist in the Court of Addl. Special Mobile Magistrate Shopian
6. Sh. Sartaj Ahmad Dar presently posted as Steno Typist in the Court of Munsiff, D. H. Pora.
7. Sh. Farooq Ahmad Dar presently posted as Steno Typist in the Court of Special Mobile Magistrate/Sub-Judge, Budgam.

Jammu division

1. Sh. Sumit Sangra presently posted as Steno Typist in the Court of Addl. Mobile Magistrate Thanamandi.
2. Ms. Neha Kumari presently posted as Steno Typist in the Court of 3rd Addl. Munsiff, Jammu.
3. Ms. Reecha Sharma presently posted as Steno Typist in the Court of Addl. Special Mobile Magistrate R. S. Pura.

Consequent upon filling up of all the newly created 23 posts of Senior Scale Stenographers and 21 posts of Junior Scale Stenographers, in lieu whereof 27 posts of Steno-Typists were to be abolished, the surplus 27 posts of Steno-Typists (14 in Kashmir division and 13 in Jammu division) are hereby abolished in terms of the Government Order No. 3927-LD(A) of 2018 dated 11.07.2018.

Note: The posting orders shall be issued separately.

(By Order)

Sd/

**(Jawad Ahmed)
Principal Secretary to
Hon'ble the Chief Justice**

No. 115-121/Psys

Dated: 05.04.2019

Copy to the:

1. Registrar General, High Court of J&K at Jammu.
2. Registrar Vigilance, High Court of J&K at Jammu.
3. Registrar Rules, High Court of J&K, Jammu
4. All Principal District & Sessions Judges of the State.
5. Chief Accounts Officer, High Court of J&K at Jammu.
..... for information.
6. Order File.
7. Incharge, NIC, High Court wing, Jammu for uploading the aforesaid Order in the High Court website.


05/04/2019
(G.M. Parray)
Joint Registrar
08/4/19